it will not be in the interest of justice to reveal the evidence collected during these raids as it may impinge upon the investigation.

Raids under anti-corruption drive

†2916. SHRI B.P. ARTE: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government conducts raids under anti-corruption drives;
- (b) the number of such raids during the last three years and the an'unt seized during the same; and
- (c) the number of persons penalised during the last three years out of the accused persons apprehended during raids?

THE MINISTER OF STATE INTHE MINISTRY OF HOME AFFAIRS (SHRI I. D. SWAMI); (a) and (b) As per the information furnished by the Central Bureau of Investigations, raids are conducted under anti-corruption programiTie. Five special drives were conducted during the last three years and 174 cases have been registered. It will not be in the interest of justice to reveal the evidence collected during these raids as it may prove prejudicial to the investigation process.

(c) In six cases chargesheets have been filed In the Court, 27 cases have been referred for regular departmental action, five have been converted into regular cases after completion of preliminary inquiry, five cases have been referred to concerned Departments for further action, two cases have been closed and in other cases investigation is on.

Attendance of Ministers In their offices

2917. SHRI SANJAY NIRUPAM: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether a number of Ministers do not attend their offices regularly;
- (b) if so, the details thereof;
- (c) whether the reasons for not atending offices by the Ministers are their touring official engagements; and
 - (d) the recrod of the Ministers attendance in their offices?

[†]Original notice of the quostion was received in Hindi.